

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 11th August 2014 is published together with Statement of Objects and Reasons for general information:—

L.A. Bill No. 21 of 2014

A Bill further to amend the Tamil Nadu Town and Country Planning Act, 1971.

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-fifth Year of the Republic of India as follows:—

1. (1) This Act may be called the Tamil Nadu Town and Country Planning (Amendment) Act, 2014.

Short title and commencement.

(2) It shall come into force at once.

2. In section 9-A of the Tamil Nadu Town and Country Planning Act, 1971, in sub-section (2),-

Amendment of section 9-A.

(a) after clause (c), the following clause shall be inserted, namely :-

“(cc) the senior most Chief Planner In the Chennai Metropolitan Development Authority;”;

(b) after clause (h), the following clause shall be added, namely :-

“(i) a Professor in Town Planning in the School of Architecture and Planning, to be nominated by the Anna University.”.

STATEMENT OF OBJECTS AND REASONS.

Orders were issued by the Government to include a Professor in Town Planning in the School of Architecture and Planning, Anna University and the senior most Chief Planner of Chennai Metropolitan Development Authority as members in the Chennai Metropolitan Development Authority.

2. The Member-Secretary, Chennai Metropolitan Development Authority has sent proposal to amend sub-section (2) of section 9-A of the Tamil Nadu Town and Country Planning Act, 1971 (Tamil Nadu Act 35 of 1972) for inclusion of the said persons as members in the Chennai Metropolitan Development Authority. The Government have considered the proposal and decided to amend sub-section (2) of section 9-A of the said Tamil Nadu Act 35 of 1972 for the said purpose.

3. The Bill seeks to give effect to the above decision.

R. VAITHILINGAM,
*Minister for Housing and
Urban Development Department.*

A.M.P. JAMALUDEEN,
Secretary.